MOTION FOR ELECTION TO THE COUNCIL FOR ALL INDIA TECHNICAL EDUCATION

THE VICE-CHAIRMAN (MISS SAROJ KHAPARDE): Now, motion for election to the All India Council for Technical Education, Shri S.R. Bommai. (Interruptions)

SHRIMATI JAYANTHI NATARAJAN (Tamil Nadu): He is just outside.

PROF. VIJAY KUMAR is very MALHOTRA (Delhi): lt surprising that the Minister is standing outside.

SHRI SATISH AGARWAL (Rajasthan): He has been assigned the job of seeking Laloo's resignation.

THE VICE-CHAIRMAN (MISS SAROJ KHAPARDE): Motion for election to the All India Council for Technical Education, Shri S.R. Bommai.

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI): I move:

> "That in pursuance of the provisions contained in Clause (J) of Sub-Section (4) of Section 3, read with Sub-Section (1) of Section (4) of the All India Council for Technical Education Act, 1987 (52 of 1987), this House do proceed to elect, in such manner as the Chairman may direct, one member from among the Members of the House, to be a member of the All India Council for Technical Education."

> The question was put and the motion was adopted.

ANNOUCEMENT RE: GOVERNMENT BUSINESS FOR THE WEEK COMMENCING 28th JULY, 1997

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI JAYANTHI NATARAJAN): Madam, with your permission, I rise to announce that Government Business during the week commencing Monday, the 28th July, 1997 will consist of:

- 1. Consideration and passing of the Coast Guard (Amendment) Bill,
- Discussion on Resolution regarding rejection of the Award given by the Board of Arbitration in CA Reference No. 1 of 1991 under the JCM Scheme.
- 3. Consideration and passing of the Payment of Gratuity (Amendment) Bill, 1997.
- 4. Consideration and passing of the Security Guards Agencies (Regulation) Bill, 1994.
- 5. Consideration and passing of the Export-Import Bank of India (Amendment) Bill, 1997 as passed by Lok Sabha.
- 6. Consideration and passing of Insurance Regulatory Authority Bill, 1996 as passed by the Lok Sabha.
- 7. Discussion on the Statutory Resolution seeking disapproval of the out-of-turn allotment Residences Government (Validation) ordinance, 1997 and consideration and passing of the Out-of-turn allotment Ωf Government Residences (Validation) Bill, 1997 as passed by the Lok Sabha.

RE. LAW AND ORDER SITUATION IN BIHAR

उपसभाध्यक्ष (कुमारी सरोज खापडें): मल्होत्रा जी, आप कुछ कहना चाहते थे।

प्रो॰ विजय कुमार मल्होत्रा (दिल्ली): महोदया, मैं यह कहना चाहता था कि बहुत सीरियस हालात हो भये हैं। बिहार के चीफ मिनिस्टर की बेल ऐप्लीकेशन रिजैक्ट हो गयी। सी॰बी॰आई॰ ने कहा है कि उनको हम औस्ट